

[Shri Rajmangal Pandey]

- (x) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 136th Report (Seventh Lok Sabha) on Remodelling of Mughal-sarai Marshalling Yard.
- (xi) Statement showing action taken by Government on the recommendations contained in Chapter I of 146th Report (Seventh Lok Sabha) on Union Excise Duties—Loss of revenue due to operation of time bar.
- (xii) Statement showing action taken by Government on the recommendations contained in Chapter I of 165th Report (Seventh Lok Sabha) on Small Farmers Development Agencies.
- (xiii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 172nd Report (Seventh Lok Sabha) on Purchase Operations of the Supply Wing in the High Commission of India, London.
- (xiv) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 173rd Report (Seventh Lok Sabha) on Food for Work Programme.
- (xv) Statement showing action taken by Government on the recommendations contained in Chapter I of 182nd Report (Seventh Lok Sabha) on Introduction of a new system of Weapon Training.
- (xvi) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 183rd Report (Seventh Lok Sabha) on Chittaranjan Locomotive Works (Suri Transmission and Reversing Gear Boxes for Diesel Shunters).
- (xvii) Statement showing action taken by Government on the recommendations contained in Chapter I of 184th Report (Seventh Lok Sabha) on Receipts of Union Territory of Delhi—Sales Tax—Falsification of documents by a dealer.
- (xviii) Statement showing action taken by Government on the recommendations contained in Chapter I of 185th Report (Seventh Lok Sabha) on Receipts of Union Territory of Delhi—Stamps duties and Registrations Fees—Evasion/Avoidance of higher rates of stamp duty.
- (xix) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 218th Report (Seventh Lok Sabha) on Local Printing of Inland Letter Cards and Construction of Staff Quarters at Annanagar.
- (xx) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 225th Report (Seventh Lok Sabha) on Union Excise Duties.

12.14 hrs.

COMMITTEE ON PETITIONS

[English]

Minutes

SHRIMATI ABIDA AHMED (Bareilly):  
I beg to lay on the Table Minutes (Hindi and English versions) of First to Fourth Sittings of the Committee on Petitions.